IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of The High Court of Meghalaya

W.E.F. 01.07.2013 TO 31.07.2013

Sl. No.	Category of Cases	Category of Benches	Pending as on 30.06.2013	Institution	Disposal	Pending as on 31.07.2013
1	R.F.A.	S/B	5	-	-	5
		D/B	1	-	-	1
2	M.A.F.	S/B	4	-	-	4
		D/B				
3	Gua.Appl.R.F.A.	S/B				
		D/B				
4	F.A.O.	S/B				
		D/B	2	-	-	2
5	R.S.A.	S/B				
		D/B				
6	L.P.A.	S/B				
		D/B				
7	C.R.P.	S/B	43	9	6	46
		D/B				
8	Review Petn.	S/B	5	-	-	5
		D/B	7	-	-	7
9	C.Ref.	S/B				
		D/B		1	1	-
10	Arbitration	S/B	5	-	-	5
		D/B				
11	C.M. Appl.	S/B	267	33	24	276
		D/B	124	3	-	127
12	WP(C)	S/B	390	37	36	391
		D/B	56	4	-	60

13	P.I.L.	S/B				
		D/B	8	-	-	8
14	W.A.	S/B				
		D/B	71	5	-	76
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B				
		D/B				
17	M.A.C.	S/B	4	-	1	3
		D/B				
18	El. Petn.	S/B	2	-	-	2
		D/B				
19	Cont.Case	S/B	25	5	-	30
		D/B	3	-	-	3
20	Second Appl/ S.A.O.	S/B				
		D/B				
21	Comp.Petn.	S/B	2	-	-	2
		D/B				
22	Tax Cases	S/B				
		D/B	2	-	-	2
23	Cross Objection	S/B				
		D/B				
24	Tr.P(C)	S/B				
		D/B				
25	W.P.(C) SOU MOTTO	S/B				
		D/B	2	-	-	2
26	I.A.	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				

28	L.A. App.	S/B				
		D/B	1	-	-	1
29	F.A.	S/B	1	-	-	1
		D/B				
30	Crl. App.	S/B	15	-	1	14
		D/B	8	-	-	8
31	Crl.Rev.Petn.	S/B	13	4	6	11
		D/B				
32	Crl.Petn.	S/B	16	2	2	16
		D/B				
33	Crl.Ref.	S/B				
		D/B				
34	Crl.(D)Ref.	S/B				
		D/B				
35	Bail Appln./ Anticipatory Bail	S/B	18	12	19	11
		D/B				
36	W.P.(Crl.)	S/B	5	-	3	2
		D/B				
37	Crl.M.Appl.	S/B	37	1	3	35
		D/B	1	-	-	1
38	Tr.P(Crl)	S/B	1	-	-	1
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			1144	116	102	1158